

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) and (c). All the demands for movement of foodgrain to Kotdwara were met in full and no demand is pending.;

[*Translation*]

Sick Sugar Mills

3000. SHRI BRIJBHUSHAN SHARAN SINGH: Will the Minister of FOOD be pleased to state:

(a) the total number of sick sugar mills in the country during 1991;

(b) whether there has been a sharp increase in the number of the sick sugar mills during the last six months;

(c) if so, the number thereof;

(d) the details of the schemes formulated for making these sick sugar mills financially viable; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) to (e). Under the provisions of the Sick Industrial Companies (Special Provisions) Act, 1985, companies which become sick have to be referred to the Board

for Industrial and Financial Reconstruction (BIFR). These provisions have now been extended to cover public sector undertakings also. BIFR had intimated that 21 cases relating to sugar industry have been registered with them. BIFR had further reported that out of these, 9 cases were not maintainable. As regards the remaining cases, further action is being taken by the BIFR as per the provisions of the aforesaid Act.

Information regarding sick sugar mills in the cooperative sector is not maintained.

"Environmental and Forests Projects"

3001. DR. P.R. GANGWAR:
PROF. RASA SINGH
RAWAT:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the names of the projects for improvement of environment of forests which are being executed with the assistance of the World Bank and other countries; and

(b) the progress made so far?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). The details of on-going projects receiving assistance from the World Bank and under bilateral programmes are given in the Annexure.